

**DIVISION BENCH**

**ITEM NO.119**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.140/2019, CA No.193/2019, CA No. 283/2019, Co. Pet. 147/2014,  
Co. Pet. 154/2014, Co. Pet. 156/2014, Co. Pet. 157/2014, Co. Pet. 168/2014,  
Co. Pet. 169/2014, Co. Pet. 170/2014, Co. Pet. 212/2014, Co. Pet. 290/2014,  
IA No. 19/2024 & IA No. 54/2024 IN CP (IB) No. 289/ALD/2018**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MIND MAKERS COMMUNICATIONS PVT. LTD. V/S OCTAGON BUILDERS &amp; PROMOTERS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 19<sup>th</sup> March, 2024.

**-Sd-**

**(Court Officer)**

**20<sup>th</sup> February, 2024**

*Priya Agarwal  
(Stenographer)*